

Annexure-3

Name of the corporate debtor: Tulsi Spices and Foods Private Limited

Date of commencement of CIRP 05/08/2026

List of creditors as on: 22/08/2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Piramal Capital & Housing Finance Limited	14/08/2026	39,44,12,026.00	39,44,12,026.00	Financial	39,44,12,026.00	39,44,12,026.00	No	91.28%	0	0	0	0	NIL
Total			39,44,12,026.00	39,44,12,026.00		39,44,12,026.00	39,44,12,026.00		91.28%	0	0	0	0	